

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 367 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017**

NAME OF THE COMPANY: M/s Value Line Interiors Pvt. Ltd. Vs. M/s Rattan
India Power Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	Mr. Amit Dhaka, Advocate Mr. Manohar Malik, Advocate Mr. Devashish Bhadauria, Advocate		
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	For the Respondent(s):	None		
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ORDER

Notice to the Respondent, returnable on 28th September, 2017.

Dasti. Affidavit of Service be filed.

- Sd -

(S. K. Mohapatra)
Member (T)

- Sd -

(Ina Malhotra)
Member (J)